

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 12030/2014

RAJENDRA SINGH GAHLAUT & ANR

Petitioner(s)

VERSUS

THE REG. COOP. SOCIETIES U.P & ORS

Respondent(s)

(with appln. (s) for permission to bring additional facts and documents on record and interim relief and office report)

Date : 17/03/2015 This petition was called on for hearing today.

For Petitioner(s) Ms. Neha Agarwal,Adv.
 Mr. E. C. Agrawala,Adv.

For Respondent(s) Ms. Vibhu Tiwari,Adv.
 Mr. Ravi Prakash Mehrotra,Adv.

 Mr. R.S. Nagar,Adv.
 Mr. B.V. Balram Das,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to the learned counsel for the petitioners to comply with the terms of Order dated 8.1.2015 of this Court.

List again on 7.7.2015.

(M K HANJURA)
Registrar